

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00106/2020
IN
ORIGINAL APPLICATION NO.170/00321/2019**

DATED THIS THE 25TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

R. Subramani,
S/o Rajagopal,
Aged 63 years,
Retired Helper/Engineering/
Bengaluru,
R/o #70/2, Sridevi Nilayam,
4th Cross, 1st stage,
Okalipuram,
Bengaluru-560 023.

...Petitioner

(By Shri K. Shivakumar, Counsel for Petitioner)

Vs.

1.Sri S.K. Mishra
Secretary,
Railway Board,
#1, Raisina Road, Rail Bhavan,
New Delhi-110 001.

2.Sri A.K. Singh
General Manager,
South Western Railway
Rail Soudha,
Gadag Road,
Hubballi-580 020.

...Respondents

(By Shri N. Amaresh, Counsel for Respondents)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset Shri N. Amaresh, learned counsel for the respondents has stated that the order dated 22.01.2020 passed by this Tribunal in OA.No.321/2019 has become the subject matter of challenge before the Hon'ble High Court of Karnataka at Bangalore in W.P. No.3314/2021. Learned Counsel further stated that the said Writ Petition came up for hearing before the Hon'ble High Court on 16.02.2021 and the order passed by this Tribunal has been stayed.

3. In view of the above statement made by Shri Amaresh, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

4. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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